

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.486/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th November 2017, 10.30 A.M

Name of the Company	Balaji Edutech Solution Pvt.Ltd.-Vs-Registrar of Companies, WB		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SWAPNA CHOUBEY. ADV.
2. SIDDHARTHA SHARMA ADV.

for Applicant/Petitioner

[Signature]
15/11/2017

3. N. CHINNACHAMY
Deputy Registrar

Roc/WB

[Signature]
15/11/18.

ORDER

Ld. Counsel for the petitioner and Mr. N. Chinnachamy, Dy. Registrar of Companies from the O/o Registrar of Companies, West Bengal are present in the Court.

He has made a request that time may be given for filing detail paragraphwise reply. 3 weeks' time is granted for filing reply with a copy in advance to the opposite party.

List on 04/01/2018.

sd

(Jinan K.R.)
Member (J)

sd

(Vijai Pratap Singh)
Member (J)